

ITEM NO.110

COURT NO.17

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2044/2010

FIRDOSKHAN KHURSHIDKHAN

Appellant(s)

VERSUS

THE STATE OF GUJARAT & ANR.

Respondent(s)

WITH

CrI.A. No. 2045/2010 (II-B)

Date : 04-04-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mr. T. N. Singh, AOR
Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.

For Respondent(s) Ms. Deepanwita Priyanka, Adv.
Ms. Swati Ghildiyal, AOR
Ms. Devyani Bhatt, Adv.

Mr. Padmesh Mishra, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment/order is reserved.

Written submission(s), if any, be filed within two days.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(POOJA SHARMA)
COURT MASTER (NSH)